

O.A. 1594/99

11.10.2000

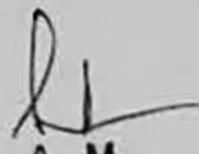
Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Mr. S. Dayal, A.M.

Order on Misc. App. No. 4830/2000, Misc. App. No. 4831/2000, Misc. App. No. 4832/2000 and Misc. App. No. 5306/2000 is not necessary as O.A. has been disposed of finally.

Sri Sharma counsel for the applicant has submitted that relief claimed in this O.A. has been granted to the applicant by the department by order dated 21.9.2000 and this application has been rendered as infructuous.

Sri A.V. Srivastava, counsel for the respondents has not disputed this ~~application~~ version.

Consequently the application is dismissed as infructuous. No order as to costs.


A.M.
V.C.

Nafees.